POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS/BENEFICIAL OWNERS OF SHARES OF

Dr. AGARWAL'S EYE HOSPITAL LIMITED

(Registered Office: 19, (Old No. 13) Cathedral Road, Chennai 600 086)
Tel. No.91 44 28112811, Fax No. 91 44 28111205, Email: cfo@dragarwal.com; Website: www.dragarwal.com

The details upon completion of the Open Offer obligation by **Dr.Agarwal`s Health Care Limited ("Acquirer")** in connection with a) Public Announcement **('PA')** released on January 17, 2011 issued in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as **"Regulations")**. b) Corrigendum to the PA released on January 28, 2012 and c) Letter of Offer date January 26, 2012 ("LOF") sent to the shareholders / beneficial owners of Dr.Agarwal`s Eye Hospital Limited (**"DAEHL"** or the **"Target Company")** are as under:-

1	Name of the Target Company	Dr. Agarwal`s Eye Hospital Limited			
2	Name of the Acquirer & PACs	**Acquirer:** Dr. Agarwal`s Health Care Limited **PACs:** Not Applicable			
3	Name of Manager to the Offer	Karvy Investor Services Limited			
4	Name of Registrar to the Offer	Integrated Enterprises (India) Limited			
5	**Offer Details**	Open Offer to acquire 9,00,000 Fully Paid up Equity Shares of ₹10/- each representing 20% of outstanding voting Equity Capital at a offer price of ₹159.00 per share, plus interest for delay in the offer schedule of ₹1.22 per fully paid up equity share to the shareholders whose shares are accepted pursuant to the Open Offer.			
	a. Date of opening of the Offer	Friday, February 03, 2012 (as per the revised schedule)			
	b. Date of closure of the Offer	Wednesday, February 22, 2012 (as per the revised schedule)			
6.	**Details of the Acquisition**				
Sl.No	**Item**	**Proposed in the Letter of Offer**		**Actuals**	
6.1	**Offer Price (₹)**	**159.00** Besides above, interest of ₹1.22 per share for delay in the offer schedule was payable to the shareholders whose shares will be accepted pursuant to the Open Offer		**159.00** Besides above, interest of ₹1.22 per share for delay in the offer schedule was paid to the shareholders whose shares were accepted pursuant to the Open Offer	
6.2	Shareholding of Acquirer before Share Purchase Agreement (No. & %) before MOU/PA	Nil		Nil	
6.3	Shares acquired by way of Share Purchase Agreement or market purchases (No. & %)	24,72,408 (54.94%)		24,72,408 (54.94%)	
6.4	Shares acquired in the Open Offer (No. & %)	9,00,000 (20.00%)		9,00,000 (20.00%)	
6.5	Size of the Open Offer No. of shares multiplied by offer price per share (₹) No. of shares multiplied by offer price per share (inclusive of interest) (₹)	14,31,00,000/- 14,41,98,000/-		14,31,00,000/- 14,41,98,000/-	
6.6	Shares acquired after Public Announcement but before 7 working days prior to the closure date(No.& %)	Nil		Nil	
6.7	Post offer shareholding of the Acquirer (No.& %) (6.2+6.3+6.4+6.6)	33,72,408 (74.94%)*		33,72,408 (74.94%)*	
6.8	Pre & Post offer shareholding of Public (No.& %)	**Pre Offer** 18,79,792 (41.77%)	**Post Offer** 9,79,792 (21.77%)	**Pre Offer** 18,79,792 (41.77%)	**Post Offer** 9,79,792 (21.77%)
7.	Status of the Escrow Account	₹ 5,57,00,000 were lying in the Escrow Account. ₹ 5,01,30,000 was transferred from Escrow Account to the Settlement Account on 28th February, 2012. Balance in the Escrow Account will be released in favour of the Acquirer in due course.			
8.	Payment of interest, if any, to the shareholders along-with the details thereof	Interest at the rate of 10% per annum i.e. ₹1.22 per Share was paid to the public shareholders of Target Company whose shares are accepted pursuant to the Open Offer, for delay of 28 days in the offer schedule.			
9.	Status of the investor complaints received, if any	Nil			

***In addition to the shareholding of the Acquirer, Promoter Group holds 1,47,800 Equity Shares of Rs.10/- each aggregating to 3.28% of the total voting rights.**

The Acquirer i.e., Dr. Agarwal`s Health Care Limited and the directors of the Acquirer accept joint and several responsibility for the information contained in this Post offer Public Announcement and also for the obligations of the Acquirer to the extent as required and as laid down in the Regulations.

This Post Offer Public Announcement is expected to be available on SEBI`s website at www.sebi.gov.in

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
KARVY INVESTMENT BANKING	Integrated since 1974 Investments Simplified
KARVY INVESTOR SERVICES LIMITED " Karvy House ", 46, Avenue 4, Street No. 1, Banjara Hills, Hyderabad - 500 034 Tel. No. 91 40 23428774 Fax No. 91 40 23374714 Contact Person: Ms. Sarita Gupta Email: cmg@karvy.com	**INTEGRATED ENTERPRISES (INDIA) LIMITED** 2nd Floor, Kences Towers, No.1, Ramakrishna Street, North Usman Road, T. Nagar, Chennai - 600 017 Tel. No. 91 44 28140801 - 03 Fax No. 91 44 28142479 Contact Person: Ms. N Anusha Email: corpserv@integratedindia.in

CONCEPT

This Post Offer Public Announcement is being issued by the Manager to the Offer on behalf of the Acquirer i.e., Dr.Agarwal`s Health Care Limited, Chennai.

Place: Hyderabad

Date: March 09, 2012

Size: 16 x 30 cms